

holder can compare the quality of the stocks at the time of purchase from the fair price shop with the samples displayed in the shop.

It may also be mentioned that a system of joint inspection by the officers of FCI and the DSCSC is in vogue to check the quality of the items before these are delivered.

(c) and (d). Delhi Administration has denied this. However, in view of the magnitude of the operations involved, possibility of occurrence of few such cases where stocks supplied to fair price shops not conforming with the quality of samples supplied cannot be ruled out. To take care of such situation, Delhi Administration has evolved a system for replacement of such stocks.

#### **Tourist Facilities**

10143. SHRI ASHOK SHANKAR RAO CHAVAN: Will the Minister of TOURISM be pleased to state:

(a) whether Government propose to extend the same facilities to other tourist spots as are available for tourist spots at Hampi and Khajuraho; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI GIRIDHAR GOMANGO) : (a) and (b). The requirement of tourism infrastructure varies from place to place depending upon the location of the place, its potential, tourist traffic, etc. The Ministry provides funds for the creation of such facilities as are considered necessary to meet the tourist requirements of the place.

#### **Allotment of Quarters to Employees of State Government**

10144. SHRI PRATAPRAO B. BHOSALE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of Government quarters provided to the various State Government officers in Delhi as on 1st January, 1988;

(b) the number of quarters provided by State Governments in each State to Central Government employees;

(c) whether the increase in the staff of State Governments in Delhi and the increase in the quarters in the general pool is taken into consideration while fixing the quota for each State; and

(d) the criteria adopted for allotment of quarters to various State Governments at Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) 149

(b) the information is being collected and will be laid on the Table of House.

(c) No, Sir.

(d) The criteria adopted for allotment of quarters to various State Governments at Delhi is given in the statement below:-

#### **STATEMENT**

- i) Existing allotments already made may be allowed to continue.
- ii) In future not more than five employees of the State Government posted in Delhi may be allotted accommodation on payment of normal licence fee; where existing allotments as on 12th September, 1985 are less than five, number may be restricted to this.
- iii) The General pool buildings